GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 4787 TO BE ANSWERED ON 29TH MARCH, 2023

PLI SCHEME

4787. PROF. SOUGATA RAY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details of the Production Linked Incentive (PLI) Scheme for the manufacturing of telecom and networking products in the country since the last four years;
- (b) the details of the structural and procedural reforms that have been brought in to enhance liquidity and minimise financial stress within the telecom sector;
- (c) the details of the steps taken to cover Gram Panchayats (GPs) under the BharatNet Project;
- (d) the number of GPs covered under BharatNet Project, State-wise; and
- (e) whether entire country has been covered under Prime Minister Wi-Fi Access Network Interface (PM-WANI), if so, the details thereof?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

- (a) PLI Scheme for telecom and networking products notified on 24.02. 2021 by Department of Telecommunications is effective from 01.04.2021. The total outlay of the Scheme is Rs.12,195 crore. In order to facilitate design-led manufacturing under the PLI Scheme, amendments were made in the PLI Scheme Guidelines with effect from 01.04.2022. Approval granted to 42 companies, out of which 17 companies covered under design-led manufacturing criteria. As on February 28, 2023 (starting from 01.04.2021) as per the figures submitted by the companies, there is investment of Rs.1,581 crore, sales of Rs.22,287 crore and employment of 12,047 number.
- (b) These telecom sector reforms include Rationalization of definition of Adjusted Gross Revenue; Rationalization of Bank Guarantees(BGs); Rationalization of interest rates and removal of penalties; Dispensing with the requirement of BGs to secure instalment payments against the spectrum acquired through auction; Permission for surrender of spectrum after 10 years; Dispensing with the requirement of Spectrum Usage Charge (SUC) for spectrum acquired in spectrum auctions; Removal of additional SUC of 0.5% for spectrum sharing; Permission for 100% Foreign Direct Investment (FDI) in telecom sector under automatic route subject to safeguards; and Addressing liquidity requirements of the Telecom Service Providers by way of moratorium/deferment.
- (c) & (d) As of February 2023, there are 1,89,256 GPs made service ready. The State / Union Territorywise details are given in **Annexure-I.** In order to cover Gram Panchayats (GPs) under the BharatNet Project following steps have inter-alia been taken:
 - (i) Strict monitoring of the project at various levels by Universal Service Obligation Fund, Bharat Sanchar Nigam Limited / Bharat Broadband Network Limited with implementing Agencies for speedy roll out of the project.
 - (ii) Resolving all pending issues in expeditious manner.
 - (iii) Revised strategy for covering all GPs.
- (e) PM-WANI framework aims to accelerate proliferation of internet services by setting up public Wi-Fi Access points in the country. As on 21-03-2023, 1,47,825 Wi-Fi hotspots have been deployed under PM-WANI framework.

Annexure - I

LoK Sabha Unstarred Q. No. 4787 on PLI Scheme to be answered on 29th March, 2023

State/Union Territory -wise details of GPs Made Service Ready as of February 2023

S. No.	States/UTs	No. of GPs made Service Ready
1	Assam	1,511
2	Bihar	8,316
3	Chhattisgarh	9,552
4	Haryana	6,082
5	Jammu & Kashmir	1,092
6	Karnataka	6,084
7	Kerala	978
8	Madhya Pradesh	17,813
9	Maharashtra	23,830
10	Punjab	12,668
11	Rajasthan	8,770
12	Uttar Pradesh	41,512
13	Uttarakhand	1,824
14	West Bengal	2,564
15	Sikkim	35
16	Chandigarh	12
17	Lakshadweep	9
18	Arunachal Pradesh	964
19	Nagaland	232
20	Manipur	1,467
21	Mizoram	452
22	Tripura	729
23	Meghalaya	682
24	Gujarat	14,230
25	Daman & Diu	18
26	Dadra & Nagar Haveli	20
27	Puducherry	98
28	Andhra Pradesh	5,206
29	Telangana	9,149
30	Odisha	6,782
31	Jharkhand	4,354
32	Himachal Pradesh	408
33	Ladakh	192
34	Goa	0
35	Tamil Nadu	1,553
37	Andaman & Nicobar	68
	Total	1,89,256
